technology. 19 Airbus A-320 aircraft to be acquired by Indian Airlines during 1989-90 is fitted with the "Fly-by-wire" system which is considered reliable from the safety angle. On civil aircraft, there is no gadget fitted so as to identify "friend  $o_r$  foe".

## बीन के लिए एयर इंडिया की सेवाएं ग्रारंभ किया जाना

3317. श्री विश्वास राव रामराव पाटिस: क्या नागर विमानन और पर्यटन मंती यह बताने की कृपा करेंगे कि:

- (क) क्या चीन के लिए विमान सेवाये ग्रारंभ करने का कोई प्रस्ताव एयर इंडिया के विचाराधीन है;
- (ख) क्या चीन की सरकार ने इस सबंध में कोई अनुरोध किया है;
- (ग) यदि हां, तो उसका ब्यौरा क्या है; भ्रौर
- ं (व) इस सबंध में क्या निर्णय लिया गया है?

नागर विमानन मौर पर्यटन मंत्रालय के राज्य मंत्री (श्री शिवराज पाटिल):
(क) से (घ) दोनों देशों के बीच एयर लाइन्स और सरकारी स्तर पर विमान से सेवाओं हैं के बारे में बातचीत हुई है। विमानन में सहयोग बढ़ाने की ग्रावश्यकता पर जोर दिया गया है। विमान सेवाओं को बाद में बातची एस हो को बाद विमान सेवाणे शुरू की जाएंगी।

## Setting up of hostels for working women

3318. SHRI K. V. THANGKABALU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 300 working women's hostel<sub>s</sub> are proposed to be opened in Seventh Five Year Plan; ^!f?

- (b) what are the names of the places, State-wise, where the projects have since been sanctioned and the construction work taken up alongwith the names of the voluntary organisations proposing these projects;
- (c) what is the number of such hostels proposed to be opened in Tamil Nadu State;
- (d) whether it would be ensured that all the sanctioned projects would be completed during the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

- (b) A statement showing State/Union Territory and year-wise projects of working women's hostels sanctioned to Voluntary Organisations with location and capacity during the years 1985-86, 1986-87, 1987-88 and 1988-89 (upto 2-12-88) is attached at Annexure. [See Appendix CXLVIII, Annexure No. 134].
- (c) State/Union Territory-wise allocation of Projects i<sub>s</sub> not made under the Schem<sub>e</sub> of Assistance for construction/expansion of hostel building for working women with Daycare Centres. Projects are sanctioned on the basis of applications received from the Voluntary Organisations through concerned State Government/Union Territory Administration.
- (d) Effort<sub>s</sub> would be made to ensure that the Projects are completed and start functioning within period of 24 months from the date of sanctioning, as stipulated in the Scheme of Assistance fo<sub>r</sub> construction of hostel building for working women with a Day-care Centre.